

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2495  
TO BE ANSWERED ON 08<sup>TH</sup> AUGUST, 2018**

**JOBS PROVIDED TO REGISTERED UNEMPLOYED PERSONS**

**2495. SHRI MAHESH PODDAR:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the total number of employment exchanges established for registration of unemployed persons and to provide them employment in the country, the State-wise details thereof;**
- (b) the number of registration of unemployed persons in these employment exchanges and the number of unemployed persons to whom employment was provided against the registration, the State-wise details thereof; and**
- (c) whether there is a provision to engage the unemployed persons registered in these employment exchanges in private sector also, if so, the details of engaged unemployed persons in public and private sector?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): As per the information received from the States/UTs, the number of employment exchanges functioning in the country (as on January, 2016) are 997. The number of job seekers, all of whom may not necessarily be unemployed, registered on live register of employment exchanges and placed through these employment exchanges in the country in 2015, State/UT-wise, are given at Annexure. Data for the year 2016 and 2017 is not available.**

**(c): Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959, stipulates that (1) After the commencement of this Act in any state or area thereof, the employer in every establishment in public sector in that state or area shall, before filling up any vacancy in any employment in that establishment, notify that vacancy to such employment exchanges as may be prescribed.**

**(2) The appropriate Government may, by notification in the Official Gazette, require that from such date as may be specified in the notification, the employer in every establishment in private sector or every establishment pertaining to any class or category of establishments in private sector shall, before filling up any vacancy in any employment in that establishment, notify that vacancy to such employment exchanges as may be prescribed, and the employer shall thereupon comply with such requisition.**

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Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 2495 due for reply on 08.08.2018.

State/UT-wise number of job-seekers registered on live register and placement made through employment exchanges in 2015

Sl. No.	State/UTs	Number of Employment Exchanges	Job-seeker on live register# (in thousand)	Placement# (in thousand)
1	Andhra Pradesh	17	901.3	0.2
2	Arunachal Pradesh	12	75.3	0.0
3	Assam	52	1813.0	0.9
4	Bihar	47	675.6	1.1
5	Chhattisgarh	26	1794.5	3.2
6	Delhi	14	1262.6	0.2
7	Goa	1	132.8	2.9
8	Gujarat	48	677.4	336.7
9	Haryana	59	737.7	0.3
10	Himachal Pradesh	15	820.1	1.1
11	Jammu & Kashmir	17	279.4	0.1
12	Jharkhand	42	569.8	2.9
13	Karnataka	40	352.7	0.8
14	Kerala	89	3616.2	8.2
15	Madhya Pradesh	49	1715.3	0.1
16	Maharashtra	47	3686.5	22.9
17	Manipur	11	741.1	0.0
18	Meghalaya	12	42.5	0.1
19	Mizoram	3	31.7	0.0
20	Nagaland	8	72.6	0.0
21	Odisha	40	1031.0	1.3
22	Punjab	47	356.0	1.7
23	Rajasthan	38	580.3	0.4
24	Sikkim*	-	-	-
25	Tamil Nadu	35	7750.6	7.7
26	Telangana	14	1008.9	0.5
27	Tripura	5	276.4	0.4
28	Uttarakhand	24	794.5	0.2
29	Uttar Pradesh	100	3504.7	0.4
30	West Bengal	77	7890.6	0.5
31	A & N Islands	1	40.2	0.1
32	Chandigarh	2	23.6	0.1
33	D & N Haveli	1	8.8	0.0
34	Daman And Diu	2	10.5	0.0
35	Lakshadweep	1	18.9	0.0
36	Puducherry	1	209.4	0.1
	<b>Total</b>	<b>997</b>	<b>43502.7</b>	<b>395.0</b>

Note: \*No Employment Exchange is functioning in this State; # Provisional; Total may not tally due to rounding off.